

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **21.02.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 am

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 48/2024 For Condone Delay IA No. 145/2024 For Stay IA No. 144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. Vinod PV	
2	Comp App (AT) (CH) (Ins) No. 52/2024 For Condone Delay IA No. 152/2024 For Stay IA No. 153/2024 Additional docs IA No. 154/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Abhishek Jenasenan	Mr. T Sundar Rajan For Caveator
3	Comp App (AT) (CH) (Ins) No. 53/2024 For Condone Delay IA No. 158/2024	State Bank of India Vs India Power Corporation Limited	M/s Cyril Amarchand Mangaldas	Ms. Deepika Murali For Caveator
4	Comp App (AT) (CH) (Ins) No. 56/2024 For Stay IA No. 174/2024 To dispense with IA No. 175/2024 For Direction IA No.172 & 173/2024	Precious Energy Holdings Vs Radhakrishnan Dharmarajan & 2 Ors.	Mr. Rajkumar Jhabakh	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

6	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
7	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
8	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
9	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayar & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
10	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
11	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
12	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
13	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. V Venkata Rami Reddy- R5, R19-R23

				Mr. Ch. Veeraneyulu, PCS- R9 Mr. Naresh Kumar Sangam- R14-R18
14	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No. 502/2022 To implead IA No. 61/2024	Srinivas Reddy Yadiki, M/s Bevcon Wayors Pvt. Ltd. Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Ramakrishna-R1 Mr. Raja Shekar Rao Salvaji (For Impleadment)
15	Comp App (AT) (CH) (Ins) No. 13/2024 For Stay IA No. 52/2024 To implead IA No. 199/2024	M/s Bhagyanagar Hotel Pvt Ltd Vs Mr. Krishna Mohan Gollamudi, Liquidator of Sai Nath Estates Pvt. Ltd.	Mr. Puneet Yadav Mr. Pranava Charan	Mr. Amir Bavani

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears, Rep by its Managing Partner Mr. Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd.	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar
17	TA (AT) No. 82/2021 (CA (AT) No. 347/2019)	The Mysore Stoneware Pipes and Potteries Ltd & 3 Ors Vs Mr.R.P Trivikram & 12 Ors.	Mr. D Abhinav Rao	
18	Comp App (AT) (CH) (Ins) No. 26/2023	Avant Garde Clean Room & Engg. Solutions Pvt. Ltd. Vs HLL Biotech Ltd	Mr. J Lenin	Ms. V Kamala Kumar
19	Comp App (AT) (CH) No. 115/2023 For Condone Delay IA No. 1418/2023 For Stay IA No. 1419/2023	M/s. Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. Venkata Rami Reddy- R5 Mr. Ch. Veeranjaneyulu, CS- R8 Mr. Naresh Kumar Sangam- R13-R15, R18-R22

20	Comp App (AT) (CH) (Ins) No. 28/2024 For Stay IA No. 93/2024 For Exemption IA No. 92/2024	Kamma Srinivasa Rao Vs State Bank of India & 2 Ors.	Mr. Sandeep Bajaj	Mr. P Ravi Charan- R2
----	--	--	-------------------	--------------------------

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032, 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Ms. Rajashree- R1& R2 Mr. Anant Merathia- R4 Mr. S Aravindan- R5
22	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No. 547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Mr. Ramasubramaniam Raja	Mr. Varun Srinivasan- R1
23	TA No. 154/2021 (Comp App (AT) (Ins) No. 557/2019	Mr. M Mohamed Fahrudeen Vs Mr. Vasudevan & 2 Ors.	Mr. S. Gopinathan	Mr. K. Moorthy
24	Comp App (AT) (CH) (Ins) No. 177/2021 For Condone Delay IA No. 361/2021 Leave to file IA No. 362/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad RP of Vaksh Steel Pvt. Ltd. & 2 Ors	Mr. Adtihya Reddy	Ms. A Sandhya Rani- R1 Mr. Y Suryanarayana- R2 Mr. Shabeer Ahmed- R3
25	Comp App (AT) (CH) (Ins) No.235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	M/s Uday Shankar Associates
26	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan- R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi-R5

27	Comp App (AT) (CH) (Ins) No. 68/2022 Ex-Parte Relief IA No. 143/202	Hindustan Newsprint Employees Co- Operative Bank Limited Vs Hindustan Newsprint Ltd. & Anr. WITH	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2
28	Comp App (AT) (CH) (Ins) No. 73/2022 Ex-Parte Relief IA No. 154/2022	Thamban P Vs Hindustan Newsprint Ltd. & Anr.	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2
29	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjana Rajagopalan	Mr. Pawan Jabakh-R1- R5 Mr. K. Moorthy- R6- R8 Mr. V Mahesh, PCS R9
30	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd. WITH	Mr. Rohan Rajasekaran	
31	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No. 167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y.Suryanarayana	Mr. Rohan Rajasekaran- R1 Mr. Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. N.P.Vijay Kumar- R4 Ms. Mumaneni Vazra Laxmi-R7
32	Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022 For Additional docs IA No. 762/2022	Mr. Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan- R1 Mr. P Giridharan- R3, R5
33	Comp App (AT) (CH) (Ins) No. 107/2022	Late Ms. Hemalatha K. Reddy Vs KPN Travels India Ltd.	Ms. Priyadarshini Natarajan	Mr. Narasimha Varman

34	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP	Mr. B Dinesh	Mr. Ramakant Rai
----	---	---	--------------	---------------------

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500